A recommendation by the GST Council extending the levy and collection of he cess beyond 5 years under Section 8(1) of the Act, would require a decision by a three-fourth majority of the weighted votes.

Foreign and domestic investment

202. SHRI SATISH CHANDRA DUBEY: Will the Minister of FINANCE be pleased to state:

(a) the efforts made to promote foreign and domestic investments;

(b) the achievements made so far through these efforts; and

(c) the quantum of foreign and domestic investments made in the country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Government has put in place a liberal and transparent policy for FDI, wherein most of the sectors are open to FDI under the automatic route. The Government has undertaken a number of FDI policy reforms in the last one year in sectors like Coal Mining and Contract Manufacturing. Further, local sourcing norms has been eased in Single Brand Retail Trading (SBRT), clarity has been provided for Digital Media, Intermediaries or Insurance Intermediaries and Civil Aviation. These initiatives have resulted in the country registering its highest ever FDI Inflow of US $74.39 billion (provisional figure) during the last financial year 2019-20, a new all-time high.

In addition, Government have announced a number of measures under the Atamnirbhar Bharat Abhiyaan including policy reforms in Agriculture, Civil Aviation, Coal, Mining, Defence Production, Space and Atomic Energy enabling the next wave of private and public investments in these sectors. Implementation of the National Infrastructure Pipeline (NIP) with over ₹110 lakh crore in nearly 7,000 projects across various sectors has commenced. National Investment and Infrastructure Fund (NIIF) has been established to attract equity investments from both domestic and international sources for infrastructure development in commercially viable projects.

(c) (i) Details of FDI Equity Inflow and FDI Inflow received in the country is as under:-

Sl. No.	Financial Year	FDI Equity inflow (US$ billion)	FDI Inflow (US$ billion)
1.	2017-18	44.86	60.97
2.	2018-19	44.37	62.00
3.	2019-20	49.98	74.39

(ii) Total FPI information for last three years are as under:-

(Amount in USD Millions)

Year	2017-18	2018-19	2019-20
FPI	22,165	(-)2,225	247

(iii) Gross Capital Formation (GCF)

(₹ in crore)

GCF	2016-17	2017-18	2018-19
GCF-Current Price	44,76,754	50,50,201	58,13,396
GCF-Constant price	39,10,207	42,76,990	47,25,381

Special assistance for States

203. DR. BHAGWAT KARAD: Will the Minister of FINANCE be pleased to state:

(a) the number of States which have received special development package/ special assistance/financial assistance from the Union Government;

(b) the reasons for granting such package to them;

(c) the States from which proposals have been received for special assistance/ financial assistance;

(d) the current status of these proposals; and

(e) the time by which they are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Special development package to the States of Andhra